

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5864
ANSWERED ON:29.04.2015
OPENING OF KVs
Kalvakuntla Smt. Kavitha;Parthipan Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the norms and guidelines fixed for opening Kendriya Vidyalayas (KVs) are followed in letter and spirit;
- (b) if not, the reasons therefor and the remedial measures taken by the Union Government in this regard;
- (c) whether the Government proposes to provide free of cost education to disabled students in KVs;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government plans to reserve some seats for admission of the children of employees of State Governments in KVs and if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): The prescribed norms and guidelines are kept in view while processing proposals for opening of new Kendriya Vidyalayas (KVs). Any deviation from the prescribed norms is referred to the Board of Governors of Kendriya Vidyalaya Sangathan (KVS) for consideration.
- (b): Does not arise.
- (c) & (d): As per the existing guidelines of KVS, disabled students are fully exempt from the payment of tuition fees and Vidyalaya Vikas Nidhi for all classes, except meagre computer fees which is charged from all students, including the disabled students.
- (e): Children of transferable and non-transferable State Government employees are already included in the list of eligible categories for admission to KVs as per extant admission guidelines of KVS.